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C.A.No. 5831 OF 1999

ITEM No.113

Court No.11

SECTION III

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.5831/1999

COMMISSIONER OF CENTRAL EXCISE.

Petitioner(s)

VERSUS

M/S.M.P.V. & ENGG. INDUSTRIES.

Respondent(s)

(With Office Report)

Date : 31/10/2001 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE ASHOK BHAN

For Appellant (s) Mr. B. Krishan Prasad, Adv.

For Respondent (s) M/S. Hingorani & Associates.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....

.SP2

Not for today.

.SP1

Anju Arora

(Ramesh Chand)  
Court Master